

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2014**

**Dated : 15<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Vikas Singh, Sr. Adv. with  
Mr. Sakya Singha Chaudhari  
Mr. Aniket Prasoon for R-2  
Ms. Suparna Srivastava for R-1.**

**ORDER**

Post the matter for hearing on **26.09.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**